

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/536(CHE)/2024
PETITION NUMBER : IBA/615/2020
NAME OF THE APPLICANT : Baskaran K (RP) (Madhavi Latha)
NAME OF THE RESPONDENT(S) : --
**UNDER SECTION : Rule 11 of NCLT Rules, 2016 & Sec 99 of
IBC, 2016**

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Financial Creditor. Ld. Counsel
Mr. Ramasubramaniam Raja for IRP. None for the Respondent.

IRP report served, AOS has been filed.

Final opportunity to file reply.

List the matters for hearing on **28.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk